

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - I**

ITEM No.201- IA/844(AHM) 2023  
ITEM No. 202- IA/1101(AHM) 2023  
ITEM No. 203- IA/1133(AHM) 2023  
In  
CP(IB) 265 of 2020

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Rebarte Solutions Pvt Ltd  
V/s  
Steelera Engineers Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on 26/04/2024**

**Coram:**

**Mr. Shammi Khan, Hon'ble Member(J)**  
**Mr. Sameer Kakar, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Sanjay Kumar Singh, Advocate  
For the RP : Mr. Jaimin Dave, Advocate a/w.  
: Ms. Neha Chhawchharia, RP in person  
: Ms. Hirva Dave, Advocate  
: Mr. Tanay Agarwal, Advocate  
: Mr. Rohit Bhattarcharjee, Advocate  
: Mr. Supriyo Banerjee, Advocate  
For the Respondent / FC : Mr. Shashvat Shukla, Advocate a/w.  
: Mr. Banarjee, Advocate  
(For R-2) one of the Member of the CoC

**ORDER**

**IA/844(AHM) 2023, IA/1101(AHM) 2023, IA/1133(AHM) 2023**

Today, we have substantially heard the arguments in IA No. 1101(AHM) 2023.

Learned Counsel for the applicant/operational creditor seeks time to file precedents in support of his prayers.

Re-list on 30.04.2024.

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**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**